

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 124/TT/2014

Date: 29.7.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Approval for determination of Truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for (a) LILO of Nagarjunsagar –Raichur 400 kV S/C Line at Mehboobnagar and (b) LILO of both the Circuits of Nellor – Sriperumbudur 400 kV D/C line at Almathi along with associated bays under system Strengthening Scheme-IV in Southern Region

Sir,

Please furnish the following information, under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.8.2015:-

**For 2009-14 Tariff Block**

- a) Form 3 (Normative Parameters considered for tariff calculations) ,
- b) Form 5 (Abstract of Admitted Capital Cost for the existing Projects),
- c) Form 9A (Statement of Capital cost),
- d) Details of de-capitalization of assets made during 2009-14 period, if any

**For 2014-19-Tariff Block**

- a) Revised Form 4 (Abstract of admitted parameters for the existing transmission assets /elements under project.) with the reference of petition No. and order date;
  - b) Form 5B (Details of element wise cost of the project);
  - c) Details of de-capitalization of assets made /to be made during 2014-19, if any, in the form 10B; and
  - d) The working of effective Tax on Return on Equity as per Regulation 25 while arriving at tariff in the petition, and also details of Deferred Tax Liability and its treatment for the period 2014.
2. You are also requested to submit editable Soft copy (Excel format) of all the tariff forms (including the new/revised forms) for 2009-14 period as well as 2014-19 period in the registry of the Commission, by 27.8.2015.

Yours faithfully,

Sd/  
(Dr. P.K. Sinha)  
Assistant Chief (Legal)